

3. The Slates of Mysore and Jammu and Kashmir have not yet adopted the

DETENTION OF STUDENTS IN HIGHER SECONDARY SCHOOLS

*616. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state whether it is a fact that the principals of the Higher Secondary Schools in Delhi have been empowered by Government to some percentage of the weak students of their schools from appearing in the examination conducted by the Central Board of Secondary Education ?

THE MINISTER OF EDUCATION M. C. CHAGLA: Yes, Sir. Up to E the students in the final class, but the Heads of the Government and aided Higher Secondary Schools have been advised by Delhi Administration not to detain students this year unless the parents agree to the detention in writing.

फार्मों तथा रजिस्ट्रों का अनुवाद
*617. श्री लक्ष्मी नारायण दास : क्या गृह कार्य मंत्री यह बताने की कृपा करेंगे कि सभी मंत्रालयों में सरकारी फार्मों तथा रजिस्ट्रों का हिन्दी अनुवाद पूरा करने के लिए क्या कोई तारीख निश्चित की गई है ?

TRANSLATION OF FORMS AND REGISTERS

*617. SHRI L. N. DAS: Will the Minister of HOME AFFAIRS be pleased to state if any date has been fixed for completing the translation of Government Forms and Registers into Hindi in all the Ministries ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ललित नारायण मिश्र) : नियमावतियों, नियम-पुस्तकों (जिनमें फार्म भी शामिल हैं) और क्रियाविधि सम्बन्धी दूसरे साहित्य का अनुवाद पूरा करने की तारीख 1 अप्रैल, 1963

t [] English translation.

निश्चित की गई थी, परन्तु प्राप्त अनुभव के आधार पर इसे दोहराया तथा इसमें फेरबदल किया जा सकता था।

TITHE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI

■4. MISHRA): The target date for completing the translation of rules, manuals (which include forms) and other procedural literature was laid down as 1st April, 1963, subject to adjustment and revision as necessary in the light of experience.]

VOLUNTEES FORCE FOR MAINTAINING LAW AND ORDER

*623. DR. TARA CHAND: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have organised any volunteer corps to assist the authorities in the maintenance of law and order and communal peace in the country; and

(b) if so, what are the organisational details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI I. N. MISHRA): (a) Yes, Sir.

the Home Guards Organisation and the Village Volunteer Force are meant *inter alia* to be of assistance in the maintenance of law and order, local defence and in ational activities connected with I defence effort. Director General, Civil Defence in the Ministry of Home Affairs coordinates the work relating to Home Guards in the States. At the State level, a Commandant General is in-charge of the organisation. The Village Volunteer Force is to be organised and guided by the Village Panchayats.

POINT ON INTERNATIONAL PLANE AT SANTA CRUZ

*626. SHRI S. C. DEB: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether an Air-India plane on the point of take-off from Santa Cruz airport,